

काज तथा कुचि मंजो (जी ए० ए०
जी०) : (क) से (ङ). समा की टैबिल पर
एक निवरण रत्न दिया गया है। [देखिये
परिशिष्ट ३, अनुसूच्य संख्या ११२]

Ferry Crafts

*738. Shri Amjad Ali: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 264 on the 25th July, 1956 and state:

(a) whether the two ferry crafts for crossing Brahmaputra at Jogighopa—Pancharatna (Assam) have been purchased; and

(b) if so, when they will be put into operation?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Not yet. Tenders for the craft are under scrutiny. It is hoped that necessary orders will be placed by the Directorate General of Supplies and Disposals by the end of June 1957.

Co-operative Rice Mills

*739. Shri Sanganna: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any licences have been issued to the Co-operative Societies or to individual concerns for the installation of rice mills in each State after the Karve Report on the Cottage and Small-Scale Industries was made; and

(b) if so, the name of these States and the number of licences for each category in each State?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). As the issue of licences is the concern of the State Governments, the Government of India have no information in this regard.

Vizagapatnam-Hyderabad Passenger Train

*740. Shri B. S. Murthy: Will the Minister of Railways be pleased to state:

(a) whether it is proposed to run a fast passenger train from Vizagapatnam to Hyderabad and vice-versa; and

(b) if so, the date from which it will operate?

The Deputy Minister of Railways (Shri Shahzawar Khan): (a) No.

(b) Does not arise.

Vanaspati

*741. Shri Radha Mohan Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Directorate of Sugar and Vanaspati exercises any check or control over the quality of vanaspati produced in the country; and

(b) if so, in what way and what is the result, if any, of the examination of the samples of different manufacturers in the year 1956-57?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 113]

By-passes around towns between Delhi and Agra

*742. Shri Mahendra Pratap: Will the Minister of Transport and Communications be pleased to state whether it is a fact that by-passes are being built around towns between Delhi and Agra and that lands of peasants are being taken for the purpose?

The Minister of State in the Ministry of Transport and Communications

(Shri Raj Bahadur): Yes, Sir. Several by passes are under construction and land necessary for aligning the new road has to be acquired and owners paid the compensation.

Training of Co-operative Personnel

495. Shri A. C. Guha: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 792 on the 13th December, 1955 and state:

(a) the progress made so far in the training of co-operative personnel giving State-wise position; and

(b) how far such trained personnel as at present can meet the requirements of the country?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement is appended. [See Appendix III, annexure No. 114].

(b) The present training arrangements are adequate to meet the existing requirements of the country.

Fishery

496. { Shri V. P. Nayar:
Shri Kodiyan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that fishermen of the areas where motor boats operate in the sea for fishing have a complaint that owing to this type of fishing the fishing by country boats yields lesser quantities of fish; and

(b) if so, whether any special study of the problem has been made?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, the Government is aware of the complaint. But power vessels of more than 12 ton capacity are not allowed to fish within 7 miles of the coast.

(b) The Central Fisheries Research Stations are studying the relative efficiency of the fishing gear and habits of fish. These studies will enable fishermen to get better catches during different seasons in suitable grounds.

New Railway Lines in U.P.

497. Shri Kalika Singh: Will the Minister of Railways be pleased to state:

(a) the new Railway lines proposed by the U.P. Government for construction in the eastern regions of Uttar Pradesh, especially in Azamgarh, Banaras and Basti districts for the Second Five Year Plan; and

(b) whether the lines proposed for construction are Metre Gauge or Broad Gauge?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) and (b). The list of all new lines with their gauges recommended by the Uttar Pradesh Government is laid on the Table. [See Appendix III, annexure No. 115.]

Waltair-Howrah Passenger Train

498. Shri K. C. Jena: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that often the Waltair-Howrah passenger train travels without light; and

(b) if so, what steps Government propose to take in the matter?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) Due to thefts of electrical equipments there were a few occasions when this train was without lights.

(b) Security measures have been tightened to combat the menace of thefts. Adequate Electrical maintenance staff is provided at all important stations for prompt attention to the electrical failures reported by the passengers.